SARDAR SWARAN SINGH: lie has represented our stand—tliat it is our stand that they have no function. At the present moment I ht-\ are nol performing any function.

SHRI B. K. KAUL: I would like to know Irom the hon. Minister as to on which side of the line the I.N. observers air staving—on our side or Iheir side?

SARDAR SWARAN SINGH: This question relates to ihe U.N. observers on the

Indian side. I said they air in Kashmir.

MR. CHAIRMAN : Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS CIKIIS COMPANIES

•12.'. SHRI s. KUMARAN: SHRI BALACHANDRA MENON:

Will the Minister ol LABOUR AND REHABILITATION be pleased to .stale:

ia) the number of Circus Companies registered and operating in India:

(b) the number of such companies who have introduced Employees' Provident Fund Scheme, for their employees and ailisis:

(< i the reasons wh\ other companies haw nol il introduced the scheme; and

id; whether any action has been taken against the defaulting companies?

IHE MINISTER OI LABOUR AND REHABILITATION (SHRI R. K. KHA-DILKAR): (ai Up-to-date information is

not mailable' but according to "the Report on Survey "I Labour Conditions in Circus Industrv in India" brought out by i lie Director Labour Bureau, in November, 1968, there wire 53 (inns Companies in i lie country.

(b) Ihe Provident Fund Authorities have intimated that nine mil of 21 ciuus companies covered undei tht Employees' Provident Funds and Lamil) Tension Fund Art, 1952 with a membership of 757 are contributing to the Employees' Provident Lund Scheme.

(i) and (d) Some of them challenged the applicability of the Act and obtained stay order fioin Delhi High Court. The wiii was di;>missed. Now they have obtained sta\order Irom the Supreme Court. However, aclion against other Circus Companies is being lake-n to secure compliance with the provisions of ihe Act and the Si heme.

EVICTION UP T r \ ESTATE WORKERS

•124.	SUR;	Μ.	R.
	VENKATARAMA	AN:	SHR1
	NIRF.N	GHOSH:	SHR1
	MONORANJAN	ROY :	

Will Ihe Minister of LABOUR AND REHABILITATION be pleased to state:

(ai whethe] Governmen! have recehed any memorandum Irom the Terai Ghaba-gan Ma/door Union. Siliguri (West Bengal) regarding the eviction ol more than KM) permanent workers in Bagdogra Tea Estate in Siliguri Subdivision hy the gangsters and;

(b) il so, what steps have been taken $b \setminus Government$ to give protection to the ewcted workers to resume theil duties?

fill. MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHA-DILkARi (a) and (b) No, Sir. However, on tlie receipt ol some representations, the matte] has already been brought to the attention of ihe Government ol West Bengal Ioi appropriate action as they are pi tncipall) concerned.

EXPANSION oi im. Dt RGAPUR STEEL AM. ALLOY STIIt. PLANT

125. SHRI MONORANJAN ROY : Wilt Ihe Minister of STEEL AND MINUS be pleased tn Sta e :

.': whether Government have taken steps to expand the Durgapur Steel and Alloy Sleel I'l ml;

(b) il si,, the details thereof; and

I. il um. ihe reasons thereol.-

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THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM): (a) Yes. Sir.

(b) The Central Engineering and Designs Bureau have been commissioned to prepare a Detailed Project Report for expansion oi Alio) Steels Plant from its existing annual capacity of 100,000 tonnes of ingots m 100,000 Lonnes of ingots. They have also been commissioned to prepare a detailed feasibility si uch on the expansion of the Durgapur Steel Plant.

(c) Docs not arise.

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*129. SHRI CHANDRA SHEKHAR: SHRI KRISHAN KANT: SHRI J. S. TILAK: SHRI GURUMUKH SINGH MU-SAFIR: SHRI V, Ii. RAJU: SHR! BRAHMANANDA PANDA:

Will the Minister of LABOUR AND REHABILITATION be pleased to State:

(a) whether any assessment have been made about the total unemployment in the country; and

(b) if so. whal ate the details thereof?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHA DILKAR) : (a) and (bi No. Sir. However, a Survej covering both rural and urban areas of the country, lias been under taken by the National Sample Survey Organisation, covering the period from October, 1972 to September, 197". The Survey is expected to furnish estima unemployment and underemployment at the National and Stale levels.

MEFTJNG OF THI CENTRAL BOARD OF TRFSTI IS

•130. DR. K. MATHEW KURIAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whethet any memorandum has been received by Government or tlie Employees

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Provident Fund Organisation from the Progressive Provident Fund Employees Federation of India demanding urgent meeting of ihe Sub-committee constituted by the Central Board ni Trustees tn go into the demands made by employees;

(b) if so, the decision taken thereon; and

oi whether the date for the meeting of the sub-committee has been fixed?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHA-DII KMs): (a) Yes, Sir.

(b) and (c) Tin Provident Fund Authorities have reported that the meeting of the subcommittee has been fixed for 27th and 28th November, 1972.

EXPORT OF IRON ORI: THROUGH MANGALORE PORT

•ISI. SHRI SARDAR AMJAD ALI: DR. R. K. CHAKRABARTI: SHRI PRANAB KUMAR MUK 111. RIFF:

Will the Minister of STEEL AND MINES be pleased to state :

co whether il is a fact that, for export of iron ore. loading is done through undei water pipe lines, at a certain distance in the' sea. thus by passing the Mangalore Port;

(b) what ate tlie names of the foreign firms collaborating in this project and their terms and conditions; and

(c) whether Betchel Corporation (USA) is one of the foreign collaborators in this project?

THF. MINISTER OF STEEL AND MINKS (SHRI S. MOHAN KUMARA-MANGALAM): (a) Presumably the question refers to the Kudremukh Project of N.M.D.C. The project does envisage the transport of iron ore slurry through a pipeline undei the sea some distance away from Mangalore Port.

(b) Four foreign firms are collaborating with the NMDC. These firms are:

M/s. Marcona Corporation of U.S.A.